

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M. G. FINVEST PVT. LTD.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M. G. FINVEST PVT. LTD.
2.	Date of incorporation of corporate debtor	24 July 2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. of corporate debtor	U65923DL2007PTC166212
5.	Address of the registered office and principal office (if any) of corporate debtor	98, SHAHZADA BAGH, INDUSTRIAL AREA, OLD ROHTAK ROAD , DELHI - 110035
6.	Insolvency commencement date in respect of corporate debtor	24 th JANUARY, 2024
7.	Estimated date of closure of insolvency resolution process	22 nd JULY, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SHIV NANDAN SHARMA Reg No- IBBI/IPA-001/IP-P00384/2017-18/10641 AFA-AA1/10641/02/061124/106269 Valid till 06th November,2024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	129 NAVJEEVAN VIHAR, Gr. Floor NEAR AUROBINDO COLLEGE, NEW DELHI - 110017 sharmasn@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	129 NAVJEEVAN VIHAR, NEAR AUROBINDO COLLEGE, NEW DELHI -110017 cirp.mgfin@gmail.com
11.	Last date for submission of claims	7 TH FEBRUARY, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	NA
14.	(a) Relevant Forms (b) Details of authorized representatives are available at :	https://ibbi.gov.in/en/home/downloads NA

Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M. G. Finvest Private Limited on 24th February, 2024. The creditors of M.G.Finvest Pvt. Ltd, are hereby called upon to submit their claims with proof on or before 7th February, 2024 to the interim resolution professional (IRP) at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


SHIV NANDAN SHARMA
Insolvency Professional
IBBI Regn. No. IBBI/IPA-001/
IP-P00384/2017-18/10641

SHIV NANDAN SHARMA
Interim Resolution Professional of M.G. Finvest Pvt Ltd
IBBI/IPA-001/IP-P00384/2017-18/10641
AFA-AA1/10641/02/061124/106269 Valid till 06 November, 2024
26th January, 2023
New Delhi

**LIMITED**

limited, Road 5E, Block 53, Zone 5,
Email : secretarial@shareindia.com

**FINANCIAL RESULTS
FOR THE QUARTER
ENDED 31.12.2023**

Figures in Lakhs except EPS)

Nine-months ended 31.12.2023	Year Ended 31.03.2023
Unaudited	Audited
101,744.11	108,823.41
41,764.56	43,447.58
41,681.07	43,594.08
31,001.12	33,065.71
34,867.77	33,073.67
3,280.56	3,254.47
-	97,275.66
94.96	102.27
94.84	102.68
89.46	88.88
89.34	89.23

on December 31, 2023 filed with
(Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2015. The full
report is available on www.shareindia.com as well as on the
website of the company for quarter and nine-months

ended	Year Ended 31.03.2023
	81,982.24
	29,954.26
	22,901.77

By order of the Board
Share India Securities Limited
Sd/-
Sachin Gupta
CEO & Whole-Time Director
DIN : 00006070

Syngene

RESULTS FOR THE QUARTER
ENDED 31 DECEMBER 2023
(in Lakhs, except per share data)

ended	3 months ended
December 2023	31 December 2022

Devanahalli, Bengaluru - 560 300
Email: ramesh.hegde@bialairport.com
Phone No: 080-6678 2203
www.bengaluruairport.com

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
M. G. FINVEST PVT. LTD.****RELEVANT PARTICULARS**

1. Name of Corporate Debtor	M. G. FINVEST PVT. LTD.
2. Date of incorporation of Corporate Debtor	24 July 2007
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Delhi
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U65923DL2007PTC166212
5. Address of the registered office and principal office (if any) of Corporate Debtor	98, Shahzada Bagh, Industrial Area, Old Rohtak Road, Delhi - 110035
6. Insolvency commencement date in respect of Corporate Debtor	24th JANUARY, 2024
7. Estimated date of closure of insolvency resolution process	22nd JULY, 2024
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	SHIV NANDAN SHARMA Regd. No.: IBBI/IPA-001/IP-P00384/2017-18/10641 AFA: AA1/10641/02/061124/106269 Valid till : 06th November, 2024
9. Address & email of the interim resolution professional, as registered with the board	129 Navjeevan Vihar, Gr. Floor Near Aurobindo College, New Delhi -110017 E-mail: sharmasn@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	129 Navjeevan Vihar, Gr. Floor Near Aurobindo College, New Delhi -110017 E-mail: cirp.mgfin@gmail.com
11. Last date for submission of claims	7th FEBRUARY, 2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	NA
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	NA
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	a) Weblink: https://ibbi.gov.in/en/home/downloads b) NA

Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M. G. Finvest Private Limited on 24th February, 2024.**

The creditors of **M.G. Finvest Pvt. Ltd.**, are hereby called upon to submit their claims with proof on or before **7th February, 2024** to the interim resolution professional (IRP) at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

SHIV NANDAN SHARMA

Interim Resolution Professional of M.G. Finvest Pvt Ltd

Regn. No.: IBBI/IPA-001/IP-P00384/2017-18/10641

Date : 26.01.2024

Place: New Delhi

AFA: AA1/10641/02/061124/106269 | Valid till 06 November, 2024

"IMPORTANT"



Advertisements





सम्पत्ति श्री श्रीपति ठाकुर पुत्र जीतेन्द्र नारायण ठाकुर के नाम पर है। धौहदी: उत्तर पूरब में - प्लॉट नं. 29, उत्तर पश्चिम में - प्लॉट नं. 35, दक्षिण पूरब में - प्लॉट नं. 33, दक्षिण पश्चिम में - 7.50 मी. चौड़ी रोड़

दिनांक: 22.01.2024, स्थान : नई दिल्ली प्राधिकृत अधिकारी, यूनियन बैंक ऑफ इंडिया

फॉर्म ए

सार्वजनिक सूचना

[भारतीय दिवाला और दिवालियापन बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 6 के तहत]

एम. जी. फिनवेस्ट प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ

प्रासंगिक विवरण

1. कॉर्पोरेट देनदार का नाम	एम. जी. फिनवेस्ट प्राइवेट लिमिटेड
2. कॉर्पोरेट देनदार के निगमन की तिथि	24 जुलाई 2007
3. प्राधिकरण जिसके अंतर्गत कॉर्पोरेट देनदार निगमित/पंजीकृत है	कंपनी के रजिस्ट्रार, दिल्ली
4. कॉर्पोरेट पहचान संख्या / कॉर्पोरेट देनदार की सीमित देयता पहचान संख्या	U65923DL2007PTC166212
5. कॉर्पोरेट देनदार के पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	98, शाहजादा बाग, औद्योगिक क्षेत्र, ओल्ड रोहताक रोड, दिल्ली - 110035
6. कॉर्पोरेट देनदार के संबंध में दिवालियापन प्रारंभ होने की तारीख	24 जनवरी 2024
7. दिवाला समाधान प्रक्रिया बंद होने की अनुमानित तारीख	22 जुलाई 2024
8. अंतरिम समाधान पेशेवर के रूप में कार्य करने वाले दिवाला पेशेवर का नाम और पंजीकरण संख्या	शिव नंदन शर्मा रजि. नंबर : IBBI/IPA-001/IP-P00384/2017-18/10641 एएफए: AA1/10641/02/061124/106269 वैध 06 नवंबर, 2024 तक
9. अंतरिम समाधान पेशेवर का पता और ईमेल, जैसा कि बोर्ड के पास पंजीकृत है	129 नवजीवन विहार, घा. फ्लोर, अरविंदो कॉलेज के पास, नई दिल्ली -110017 ई-मेल: sharmasn@gmail.com
10. अंतरिम समाधान पेशेवर के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल	129 नवजीवन विहार, घा. फ्लोर, अरविंदो कॉलेज के पास, नई दिल्ली -110017 ई-मेल: cirp.mgfin@gmail.com
11. दावा प्रस्तुत करने की अंतिम तिथि	7 फरवरी 2024
12. अंतरिम समाधान पेशेवर द्वारा धारा 21 की उपधारा (8ए) के खंड (बी) के तहत लेनदारों की श्रेणियां यदि कोई हों, सुनिश्चित की गई हैं	एन ए
13. किसी वर्ग में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए पहचाने गए दिवाला पेशेवरों के नाम (प्रत्येक वर्ग के लिए तीन नाम)	एन ए
14. (ए) प्रासंगिक प्रपत्र और (बी) अधिकृत प्रतिनिधियों का विवरण यहां उपलब्ध है:	(ए) वेब लिंक: https://ibbi.gov.in/en/home/downloads (बी) एन ए

द्वारा नोटिस दिया जाता है कि माननीय राष्ट्रीय कंपनी कानून न्यायाधिकरण ने एमजी फिनवेस्ट प्राइवेट लिमिटेड को 24 फरवरी, 2024 को इसका कॉर्पोरेट दिवाला समाधान प्रक्रिया शुरू करने का आदेश दिया है।

एम.जी. फिनवेस्ट प्रा. लिमिटेड के ऋणदाता को एतद्वारा सक्षम के साथ अपने दावे 7 फरवरी, 2024 को या उससे पहले अंतरिम समाधान पेशेवर (आईआरपी) को प्रेषित संख्या 10 के सामने उल्लिखित पते पर प्रस्तुत करने के लिए कहा जाता है।

वित्तीय ऋणदाता अपने दावे प्रेषण के साथ केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार व्यक्तिगत रूप से डाक द्वारा या इलेक्ट्रॉनिक माध्यम से संभूत के साथ दावे प्रस्तुत कर सकते हैं।

दावे के झूठे या भ्रमक संभूत प्रस्तुत करने पर जुर्माना लगाया जाएगा।

हस्ता/-

शिव नंदन शर्मा

एमजी के अंतरिम समाधान पेशेवर फिनवेस्ट प्राइवेट लिमिटेड

रजि. क्रमांक: IBBI/IPA-001/IP-P00384/2017-18/10641

एएफए: AA1/10641/02/061124/106269

दिनांक: 26.01.2024

CBC 22201/13/0231/2324

कर्त



Advertisement

